

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.103**  
New IA-401/2024  
In  
IB-317(ND)/2022

**IN THE MATTER OF:**

M/s. Piramal Capital & Housing Finance Ltd.

... **APPLICANT/PETITIONER**

**Vs.**

Andes Town Planners Pvt Ltd.

... **RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the RP

: Mr. Rachit Mittal, Mr. Parish Mishra, Ms. Ritika Dawalia, Mr. Adarsh Srivastava, Mr. Utsav Mukerjee, Mr. Saksham Ahuja and Mr. Vikalp Wange , Advocates

Advocates

For the Respondent :

**ORDER**

**New IA-401/2024:-**

This is the certificate of re-constitution of Committee of Creditors is taken on record, subject to all just exceptions.

**IA disposed of.**

**-SD-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**